

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 21-02-2022 TO 28-02-2022

<u>S. NO</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
1	C/50173/2020	50145/2022	21/2/2022	21/2/2022
2	C/50079/2020	50146/2022	22/2/2022	23/2/2022
3	C/50078/2020	50147/2022	21/2/2022	21/2/2022
4	ST/50631,51698/2017,ST/52613/2018	50148-50150/2022	21/2/2022	21/2/2022
5	ST/52734/2015	50154/2022	23/2/2022	24/2/2022
6	ST/500092/2014	50163/2022	24/2/2022	25/2/2022
		MISC ORDERS		
1	C/50497/2022	50037/2022	24/2/2022	25/2/2022
2	ST/52488/2016	50038/2022	24/2/2022	25/2/2022
3	ST/52466/2016	50039/2016	24/2/2022	25/2/2022
4	ST/52490/2016	50040/2022	24/2/2022	25/2/2022
5	ST/51804/2021	50041/2022	24/2/2022	25/2/2022
6	ST/52449/2016	50042/2022	24/2/2022	25/2/2022
7	C/51898/2021	50043/2022	24/2/2022	25/2/2022
8	ST/51632/2019	50044/2022	25/2/2022	28/2/2022
		INTERIM ORDER		
1	C/51711/2019	I,O/C/3/2022	23/2/2022	23/2/2022

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.
 Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

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 28.2.22
DEPUTY REGISTRAR